

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.338
IB-204(ND)/2021

IN THE MATTER OF:

Union Bank Of India

Vs.

Supertech Ltd.

....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 23.09.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Alok Kumar, Mr. Uday Arora, Mr. Manan Gambhir,
Advocates.

For the Respondent

: Mr. Alok Dhir, Ms. Varsha Banerjee, Stuti, Advocates

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 02.11.2021.



(Madhu Narula)

Court Officer (Court III)